modities Act, 1965. One of these firms was also prosecuted under Section 125(2) of the Defence of India Rules.

(d) In the 30 cases involved, action taken is as follows:—

Convicted	—	2
Acquitted	—	1
Pending Trail		9
Cancelled	—	1
Untraced	—	1
Withdrawn	—	16
	Total	30

दिल्ली में गुण्डे

2210. श्री सरजू पाण्डेय : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली पुलिस ने हाल ही में गुण्डों की सूची तैयार की थी ;

(ख) यदि हां, तो इस सम्बन्ध में समाज विरोधी तत्वों से सम्बन्ध रखने वाले कुल कितने व्यक्ति गिरफ्तार किये गये ;

(ग) उन्हें किस धारा के अन्तर्गत गिरफ्तार किया गया था ; और

(घ) क्या यह सच है कि गिरफ्तार किये गये व्यक्तियों में कुछ राजनीतिक कार्यकर्त्ता भी हैं ?

गृह-कार्य मंत्रालय में उप-मंत्री (श्री ल० ना० मिश्र) : (क) जी नहीं ।

(ख) तथा (ग). स्वतन्त्रता दिवस पर कोई अवांछित घटना न होने देने की दृष्टि से दण्ड प्रक्रिया संहिता की धारा 107/151 के अधीन 164 गुण्डों को पकड़ा गया ।

(घ) जी नहीं ।

Educational Facilities to Africans

2212. **Shri Surendra Pal Singh**: Will the Minister of **Education** be pleased to state:

(a) whether Government, in view of the prevailing condition of 'squeez' of Asians living in African countries, have considered or intend to consider the question of giving more educational facilities in the educational institutions in India to the Asians than to Africans; and

(b) if so, the steps taken or proposed to be taken?

The Minister of Cultural Affairs in the Ministry of Education (Shri Hajarnavis): (a) and (b). Students of Asians living in African countries to India for studies either under Schemes of Scholarships administered by the Government of India or at their own expense. In order to meet the increasing demand, the number of scholarships as well as the number of reserved seats in institutions in India for students from the Asian and African countries have been increased. These have provided larger facilities for Indians living in African countries. There is no proposal to reduce the number of scholarships to African countries.

कारों तथा स्कूटरों की चोरी

2213. श्री ओंकार लाल बेरवा : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय सचिवालय और संसद् सदस्यों के फ्लेटों से अनेक कारें तथा स्कूटर चोरी हो जाते हैं;

(ख) यदि हां, तो 1964 में कितनी कारें तथा स्कूटरें चोरी हुए ; और

(ग) कितनी कारें तथा स्कूटर बरामद किए गए ?

गृह-कार्य मंत्रालय में उप-मंत्री (श्री ल० ना० मिश्र) : (क) और (ख). 1964